IN THE CENTRAL ADMINISTRATIVE TATEUMAL HYDERABAD BENCH

C.P.NO: 16/98

O.A. No:892/97

Date of decision:1-4-1998

Between:

D. Bhaskar

.. Petitioner

AND

Mr. Y.C.S.Rao,
Asstt.Director,
Subsidiary Intelligence Bureau(SIB)
MHA Govt. of India,
5-9-13, Tara Mandal,
Saifabad,
Hyderabad - 500 004

.. Respondent

Counsel for the Petitioner: Mr. P. Radha Krishna Counsel for the respondents: Mr. V. Rajeshwar Rao

Coram:

Hon'ble Shri H. Rajendra Prasad, Member(A)
Hon'ble Shri B.S. Jai Parameshwar, Member(J)

ORDER

(Per Hon'ble Shri B.S. Jai Parameshwar, M(J)

Heard Mr. P. Radha Krishna for the Contempt Petitioner and Mr. V. Rajeshwar Rao for the respondents.

On 17-7-1997 this Tribunal while disposing of the OA gave certain directions to the respondents, viz. to consider the case of the applicant for appointment on compassionate ground.

JE_

- Respondents accordingly obtained from the application from the application form and forwarded the same to I.B.Head Quarters, New Delhi. Vide letter dt. 26-11-97/3-12-97 (annexed in the CP) the respondents intimated to the lawyer of the petitioner that applicant's case for appointment on compassionate ground cannot be acceded to.
- 4. The respondents have complied with the directions given in the OA. Appointment on compassionate ground cannot be claimed as matter of right.
- 5. We find no contempt committed by the respondents.
- 6. Hence CP is closed.
- 7. The applicant may, if he so advised, apply for a suitable post which may be considered by the respondents at suitable time as per rules in force, along with other candidates.

B.S. JAI PARAMESHWAR)

Member (J)

MD

(H. RAJENDRA PRASAD)

Member(A)

Deputy Resistran